

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT – II)

Item No. 226

Company Appeal-19/252/2023

IN THE MATTER OF:

**Income Tax Officer, Ward 18(3),
New Delhi**

...

Appellant

Versus

RoC & Ors. (Nicco Power Projects Pvt. Ltd.) ...

Respondent

Under Section: 252(1)

Order delivered on 09.11.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Appellant : Mr. Abhishek Maratha and Parth Semwal
Standing Counsels with Adv Utkarsh

ORDER

Due to paucity of time, the matter is re-notified to 22.12.2023.

**Sd/-
(COURT OFFICER)**